

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
02/241- 242/PB/2019

IN THE MATTER OF:

Gautam Mehta & Ors.

... Applicant/Petitioner

Vs

Mehta Offset Pvt. Ltd.

... Respondent

Order under Sec. 241-242 of the Companies Act, 2013

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Not marked

For the Respondent : Adv. Diggaj Pathak & Adv. Shweta Sharma in CA-294/2023

ORDER

New CA-294/2023

Notice of this application be issued to the Respondents/Non-applicants returnable on dated 05.10.2023.

List the matter on 05.10.2023.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)